

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013,
IA no. 395 of 2013 in Appeal No. 299 of 2013,
IA no. 437 of 2013 in Appeal No. 331 of 2013 &
IA nos. 443 of 2013 & 203 of 2014 in Appeal No. 333 of 2013**

Dated : 7th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

Indian Hotels & Restaurant Association & Anr. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) : Ms. Ruth Elwin

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

MIDC Marol Industries Association Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

IA No. 437 of 2013
In Appeal No. 331 of 2013
& IA No. 144 of 2014

The Tata Power Co. Ltd.
Versus

.... Appellant(s)

**Maharashtra State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Chaudhuri
Ms. Purna Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

IA Nos. 443 of 2013 & 203 of 2014
In Appeal No. 333 of 2013

Mumbai Grahak Panchayat
Versus

.... Appellant(s)

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Shirish V. Deshpande
Mr. Varsha V. Raut

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1

ORDER

We have heard the learned counsel for Commission as well as the other Respondents in all these appeals.

Mr. Ramji Srvinivasan, the learned Senior Counsel has made his submissions for sometime in Appeal No. 331 of 2013.

Post the mater for further submission for tomorrow i.e. **08.05.2014**
at 4:00 P.M.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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